# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1515

TO BE ANSWERED ON THE 09<sup>TH</sup> DECEMBER, 2025

#### CROP LOSSES DUE TO NATURAL DISASTER

#### 1515. SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the data on crop losses reported due to natural disasters during the last three years, State/UT-wise and year-wise;
- (b) the details of existing inter-ministerial coordination mechanisms involving the Ministries/Departments of Science & Technology, Earth Sciences, Water Resources, Environment, Forests & Climate Change and Agriculture for managing climate-induced risks and emergencies affecting agriculture;
- (c) whether the Government has undertaken any assessments or reviews in the last three years regarding the effectiveness of these coordination mechanisms and if so, the details thereof; and
- (d) whether the Government has received any proposals or recommendations for establishing a dedicated National Agriculture Disaster Management Authority (NADMA), if so, the details thereof?

#### **ANSWER**

#### THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): As received from Ministry of Home Affairs, details of cropped area affected due to hydro-meteorological disasters during the years 2022-23 to 2024-25 is at **Annexure-I**.
- (b) & (c): The primary responsibility for disaster management rests with the State Governments concerned. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. There are well established institutional mechanisms for inter-ministerial coordination involving various central Ministries/Departments & central for managing natural calamities affecting agriculture; which are at **Annexure-II**.
- (d): No proposal for establishing a dedicated National Agriculture Disaster Management Authority (NADMA) is under consideration in DA&FW.

Details of cropped area affected (as reported by State/UT) due to hydro-meteorological disasters during the years 2022-23 to 2024-25

Annexure-I

SI. No.	State	Year (in lakh hectares)		
		2022-23	2023-24	2024-25
1	Andhra Pradesh	0.07	1.30	0.11
2	Arunachal Pradesh	0.001	0.00	-
3	Assam	1.15	0.59	1.38
4	Bihar	0.37	-	-
5	Chhattisgarh	0.005	-	-
6	Goa	-	-	-
7	Gujarat	0.83	1.33	-
8	Haryana	-	2.16	-
9	Himachal Pradesh	0.08	0.76	-
10	Jharkhand	-	-	-
11	Karnataka	9.95	0.30	2.86
12	Kerala	-	-	-
13	Madhya Pradesh	-	-	-
14	Maharashtra	-	-	-
15	Manipur	-	-	0.01
16	Meghalaya	0.12	-	0.01
17	Mizoram	-	-	0.21
18	Nagaland	-	-	0.03
19	Odisha	1.36	0.16	0.22
20	Punjab	0.83	1.66	-
21	Rajasthan	-	-	-
22	Sikkim	0.002	-	-
23	Tamil Nadu	1.53	0.36	2.92
24	Telangana	-	0.61	-
25	Tripura	-	-	-
26	Uttar Pradesh	2.13	-	3.95
27	Uttarakhand	-	0.09	0.05
28	West Bengal	-	-	1.38
29	Andaman & Nicobar	-	-	-
30	Chandigarh	-	-	-
31	Dadar & Nagar Haveli	-	-	-
32	Delhi	-	-	-
33	Ladakh	-	-	0.02
34	Lakshadweep	-	-	-
35	Jammu & Kashmir	-	-	-
36	Puducherry	-	0.07	0.05
	Total	18.428	9.39	13.11

### **Mechanisms for inter-ministerial coordination for managing Natural Calamities**

# **Central Drought Relief Commissioner (CDRC):**

Additional Secretary in the Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) serves as the CDRC to monitor the drought conditions, issue advisories, coordinate with other Ministries of the Central Government, State Governments and relevant agencies to mitigate/combat the effect of drought.

### **Crisis Management Group (CMG):**

Crisis Management Group (CMG) under the Chairpersonship of Additional Secretary & Central Drought Relief Commissioner periodically reviews the state of drought preparedness, take appropriate decisions and reports the developments to the Union Agriculture Secretary, the National Crisis Management Committee (NCMC) and the State Governments. The CMG includes representatives from Ministry/Department of Animal Husbandry & Dairying, Agricultural Research and Education, Drinking Water and Sanitation, Environment, Forests & Climate Change, Food & Public Distribution, Health & Family Welfare, Home Affairs, India Meteorological Department, Earth Sciences, Land Resources, Petroleum & Natural Gas, Power, Railways Rural Development, Housing and Urban Affairs, Water Resources, River Development and Ganga Rejuvenation, Women & Child Development, Panchayati Raj.

# **Crop Weather Watch Group (CWWG):**

The Crop Weather Watch Group for Drought Management (CWWGDM), in the DA&FW, acts as an Inter-Ministerial mechanism, which meets at least once a week during June to September period to monitor drought situation in the country. The composition of the Group includes representatives from DA&FW, Ministry of Jal Shakthi, Ministry of Power, Department of Food & PD, Department of Consumer Affairs, ICAR-CRIDA, Indian Meteorological Department, Central Water Commission, Central Ground Water Board, MNCFC ISRO.

#### **Inter-Ministerial Central Team (IMCT):**

Once a natural calamity is notified by the State Government, Inter-Ministerial Central Team (IMCT) is constituted for making an assessment of the drought and other notified disasters in the affected States. The IMCT has representatives from different Central Government Ministries/Departments, such as Agriculture, Animal Husbandry, Food, Rural Development, Power, Drinking Water, NITI Aayog, Department of Expenditure, Home. After an assessment of the affected areas, the IMCT submits a report to the Sub-Committee on National Executive Committee.

# **Sub Committee of the National Executive Committee (SC-NEC):**

The Sub Committee of the National Executive Committee (SC-NEC) which is an Inter-Ministerial Committee is chaired by the Secretary, DAC&FW (Government of India) for drought, pest attack, hailstorm and cold wave/frost and recommends quantum of assistance from the NDRF to the High level Committee. In the case of other calamities, the SC-NEC is chaired by the Secretary, Ministry of Home Affairs.

## **High-Level Committee (HLC):**

A High level Committee consisting of the Union Home Minister, Union Finance Minister, Union Agriculture Minister and Vice Chairman, NITI Aayog is in place to recommend the final quantum of relief under NDRF based on the recommendations of SC-NEC to the States affected by various natural calamities.

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